

June, 1977 regarding Varkala Station and state:

(a) whether Government have taken a final decision regarding the proposal for extension of the platform shelter and construction of a foot over bridge at Varkala Railway Station in Kerala;

(b) if so, the details thereof and the actions taken thereon; and

(c) if not, the reasons for the delay in taking the decision?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) and (c). Extension of cover over platform is not considered justified for the present level of traffic.

Provision of foot over bridge is accepted and the work is expected to be completed in 1978-79.

Traffic handled at Tundla Goods Shed

2785. SHRI VESHWAR HEMRAM: Will the Minister of RAILWAYS be pleased to state:

(a) the traffic handled at Tundla Goods Shed as per individual items of schedule by the Cooperative Society holding handling contract during the period January, 1975 to August, 1977 month-wise, separately and the amount of handling bills submitted monthly;

(b) the monthly value on which the contract was originally awarded to the Society;

(c) whether Government are aware that certain items of Schedule were/are being systematically manipulated to the disadvantage of the Railway Administration in collusion with certain Railway Employees to realise unintended payment; and

(d) the total amount of unintended payment drawn by the Society up to August, 1977 and the action taken against the persons held responsible therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-1272/77].

(b) The contract was originally awarded in 1970 at monthly evaluation of Rs. 4495.21.

(c) No.

(d) Does not arise.

Derailment of Kanpur-Allahabad Train at Bindki

2786. SHRI RUDRA SEN CHAUDHURY: Will the Minister of RAILWAYS be pleased to state:

(a) whether during the Safety Fortnight launched on Allahabad Division of the Northern Railway, a Down Kanpur-Allahabad Passenger derailed at Bindki Road around 4 P.M. on 3rd November, 1977;

(b) whether bogies attached with the train were carefully and properly examined by the TXR staff at Kanpur before the train left for onward journey towards Allahabad;

(c) what was the cause of derailment and the loss sustained by the Government together with number of passenger injured/killed and the amount of compensation paid to them; and

(d) whether Government propose to change whole lot of Officers owing to whose slackness and mismanagement, there has been abnormal increase in accidents and derailments taking place on Allahabad Division and the passengers are feeling unsafe while travelling by train?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) The bogies attached with the train were given the normal safe to run examination at Kanpur Central before the train left for onward journey towards Allahabad.